

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)  
\*\*\*\*\*

**ORDER**

No.: 530 of 2025/RG

Dated: 11.04.2025

In the interest of administration and smooth functioning of court work the following adjustments of personal staff is hereby made:-

- 1) Shri Anil Sanhotra, Joint Registrar-cum-Secretary presently in pool with Registrar Judicial, High Court Wing, Jammu shall remain attached with the Court of Hon'ble Mr. Justice Rajesh Sekhri.
- 2) Shri Hilal Yousuf Khan, Joint Registrar cum Bench Secretary presently attached with the Court of Hon'ble the Chief Justice is hereby attached with the Court of Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble the Acting Chief Justice.
- 3) Shri Avinash Kumar, Private Secretary presently attached with the court of Hon'ble Mr. Justice Rajesh Sekhri shall remain in pool with Registrar Judicial, High Court Wing Jammu till further orders.

By Order.



(Shahzad Azeem)  
Registrar General  
Dated: 11.04.2025

No.: 20559-01 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;  
..... for information.
9. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
10. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
11. All concerned.
12. Order File.



Registrar General